

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 359 OF 2018 &
IA NO. 1451 OF 2018

Dated: 25th February, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Uttarakhand Power Corporation Ltd. Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma

Counsel for the Respondent (s) : Mr. Buddy Ranganadhan
Ms. Stuti Kishan for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-2

ORDER

Another six weeks' time is granted at the request of learned counsel appearing for the Respondent Nos. 1 and 2 to enable them to file their respective replies i.e. on or before 09.04.2019 after duly serving copy to the other side.

Thereafter, four weeks' time is granted at the request of learned counsel appearing for the Appellant to file rejoinder i.e. on or before 02.05.2019 after duly serving copy to the other side.

List the matter on **07.05.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member